

C.A.No. 2218 OF 1999  
ITEM No.6

Court No. 1

SECTION XIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. No. 10 In Civil Appeal No.2218/1999

SOUTH MALABAR GRAMIN BANK

Appellant (s)

VERSUS

CO-ORD.COMMITTE OF S.M.G.B.EMP.UNION&ORS  
( For directions )

Respondent (s)

With I.A.No.2 In WP(C)No.516/2000-(For directioons and office report)

Date : 25/11/2002 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN  
HON'BLE MR. JUSTICE S.B. SINHA

For Appellant (s)  
in CA 2218

Mr. T.V. Ratnam,Adv.  
Mr. K. Subba Rao, Adv.

in WP(C) 516

Mr. Barun Kumar Sinha, Adv.  
Mr. Manoj Kumar, Adv.  
Mr. B.K. Satija, Adv.

For Respondent (s)  
/applicant

Mr. S.K. Dholakia, Sr.Adv.  
Mr. C.K. Sasi, Adv.

UOI

Mr. Ashok K. Srivastava, Adv.  
Ms. Sushma Suri,Adv.

Ms. Malini Poduval,Adv.  
Mr. B.K. Pal,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J  
.SP2

Learned counsel for the applicants seeks permission to withdraw these interlocutory applicatins. The prayer is allowed.

I.A.No.10 in C.A.No.2218/1999 & I.A.No.2 in WP(C)No.516/2000 are dismissed as withdrawn.

.SP1

Sarita (Suneet Bala Sharma) @@  
AAA  
Assistant Registrar @@  
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